

**GOVERNMENT OF INDIA**

**MINISTRY OF POWER**

**RAJYA SABHA**

**QUESTION NO06.12.2010**

**ANSWERED ON**

**CLEARANCE FOR POWER PROJECT AT GULBARGA .**

2902

SHRI K.B. SHANAPPA

Will the Minister of COALPOWER be pleased to state :-

(a) whether proposal for setting up of 1,320 MW coal based thermal power project at Gulbarga is pending with the Central Government;

(b) if so, the details thereof;

(c) whether it is a fact that the fuel linkage application has been listed at Sl. No. 172 in the list released by Ministry of Coal; and

(d) if so, the details thereof and by when the final approval would be given?

**ANSWER**

THE MINISTER OF STATE IN THE MINISTRY OF POWER

( SHRI BHARATSINH SOLANKI )

(a) & (b) :As per Electricity Act, 2003, generation has been delicensed and concurrence of Central Electricity Authority (CEA)/Ministry of Power is not required. Therefore, no proposals have been received and pending with the Ministry of Power/CEA for approval.

(c) & (d) :As per information available in the website of Ministry of Coal, coal linkage application of Jewargi Power Private Limited, Gulbarga (2x660 MW) is shown at Sl. No.55. Coal linkage/Letter of Assurance are considered and granted by the Standing Linkage Committee (Long term) of Ministry of Coal.